

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1556/2013

CHABI KARMAKAR . & ORS.

Appellant(s)

VERSUS

THE STATE OF WEST BENGAL

Respondent(s)

Date : 21-08-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Appellant(s) Ms. Arundhati Katju, Adv.
Ms. Shristi Borthakur, Adv.
Ms. Ritika Meena, Adv.
Mr. Sharad Kumar Puri, Adv.
Ms. Parul Sharma, Adv.
Mrs. Pinki Aggarwal, Adv.
Mr. Vibhav Srivastava, Adv.
Mr. Sailesh Kumar Gupta, Adv.
Mrs. Priya Puri, AOR

For Respondent(s) Ms. Astha Sharma, AOR
Mr. Shreyas Awasthi, Adv.
Mr. Bhanu Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List this matter on 29.08.2024 at 3.00 p.m. for
further hearing.

(NEETA SAPRA)
COURT MASTER (SH)(RENU BALA GAMBHIR)
COURT MASTER (NSH)